

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.09.2019

NOTICE

Take notice that the following matters adjourned vide order dated 18.09.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. With	18.09.2019	03.12.2019
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors. With	18.09.2019	03.12.2019
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. With	18.09.2019	03.12.2019
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. With	18.09.2019	03.12.2019
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. With	18.09.2019	03.12.2019
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. With	18.09.2019	03.12.2019
7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	18.09.2019	03.12.2019

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By Order

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